- 68. श्री जनवस्त्री प्रसाद यादव : क्या निर्माण ग्रीर ग्रवास मंत्री यह बताने की कृपा करेंगे कि :
- (क) 'राष्ट्रीय राजधानी क्षेत्र' सम्बन्धी योजना के विषय में क्या निर्णय किया गया है ब्रोर इसके लिये कितनी चक्र राशि का प्रावधान रखा गया है; ब्रोर
- (ख) इस राशि के उपयोग के वारे में टाउन एण्ड प्लानिंग आर्गेनाइजेशन की सिफा-रिशें तथा दिल्ली के मुख्य कार्येकारी पापंद के सुझाव क्या हैं?

NATIONAL CAPITAL REGION

*68. SHRI r. P. YADAV: Will the Minister of WORKS AND HOUSING/ fl*rf»TWiT«n*m*U. be pleased to state:

- (a) what decision has been taken on the scheme for 'National Capital Region' and what amount has been provided for the same from the revolving fund; and
- (b) what are the recommendations of the 'Town and Country Planning Organisation' and the suggestions of the Chief Executive Councillor of Delhi about the utilisation of this fund?

निर्माण भौर स्नावास मंत्री (श्री उमा शंकर दोक्षित) :

- (क) योजना के विभिन्न पहलू सम्बंधित राज्य सरकारों के परामगं से अभी विचाराधीन हैं।
- (ख) संगठन ने राष्ट्रीय राजधानी क्षेत्र के लिये प्लान का एक मसीदा तैयार किया है। इस मंत्रालय को मुख्य कार्यकारी पार्षद से कोई विशेष सुझाव प्राप्त नहीं हुए हैं।

t[THE MINISTER OF WORKS AND HOUSING / THU WIT MINISTER (SHRI UMA SHANK \R D1KSH1T): (a) Various aspects of the scheme are still under consideration in consultation with the State Governments concerned.

- (b) The Organisation has prepared a draft plan for the National Capital Region. This Minisi has noi received any specific suggestions from the Chief Executive Conniillor.j
 - t[] English translation.

INDIAN HIGH COMMISSIONER IN COLOMBO UNDER POLICE GUARD

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*69. DR. B. N. ANATANI: SHRI SUNDAR MANI PATEL:

Will the Minister of EXTERNAL AFFAIRS/ **६देत मंत्री** be pleased to

- (a) whether the house of the Indian High Commissioner in Colombo was under heavy police guard during the insurgent trouble there;
- (b) if so, whether any untoward incident took place at the High Commissioner's house; and
- (c) if the reply to part (b) be in the affirmative what are the reaction of the Government of India in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/

(SHRI SURENDRA PAL SINGH): (a) and (b) Security precautions were provided for a few days. As the situation was peaceful, the security measures were discontinued.

(c) These are normal measures in a disturbed situation.

INDIAN OIL CORPORATION

*70. SHRI A. G. KULKARNI:
SHRI N. P. CHAUDHARI:
SHRI T. G. DESHMUKH:
SHRIMATI VIMAL PUNJAB
DESHMUKH:
DR. (MRS.) MANGLADEVI TAI.
WAR

Will the Minister of PETROLEUM AND CHEMICALS/ वैद्योलियम और रसाय न मंत्री be pleased to state:

- (a) whether dummy files were supplied t⇔ the Commission inquiring into Indian Oil Corporation's pipe line scandal; and
- (In if so, what steps Government propose to take to supply proper materials and records to the Commission to arrive at facts?

(b) Does not arise at this stage.